

Central Assistance to Develop Tribal Areas in Bihar

5052. SHRI A.K. ROY: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of Central assistance provided to develop tribal areas in Bihar in 1980-81 and 1981-82 district-wise ;

(b) the amount out of that assistance actually spent for the tribal during the above period ;

(c) whether it is a fact that the funds given for the tribals are either returned or diverted creating great discontentment among the tribals ; and

(d) if so, the steps taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (d). The information is being collected and will be laid on the Table of the House.

News Item 'Paradeep Steel Goes Inland'

5053. SHRI CHINTAMANI JENA: Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the news item published in 'Business Standard' of 27 February, 1982 with the caption 'Paradeep Steel Goes Inland' has come to the notice of Government ;

(b) whether the experts have given any such opinion that the Shore based steel plant at Paradeep in Orissa cannot be located there due to cyclone ; and

(c) if so, the details thereof and the alternative site selected for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI CHARANJIT CHANANA) : (a) Yes, Sir.

(b) & (c). A study undertaken by the Indian Meteorological Department has brought out certain unfavourable factors like high wind velocity and heavy sand filling, for locating the steel plant at Paradeep. On considerations of logistics and safety, savings in infrastructure cost, economies in cost of site preparation and recurring cost over the life of the plant, Government have decided to change the site to a place in Daitari region about 120 Kms inland in Orissa State.

राज्यों में श्रम कानूनों को लागू न करना

5054. श्री जैनूल बशर : क्या श्रम मन्त्री यह बताने की कृपा करेंगे कि :

(क) राज्यों में अभी तक कौन से श्रम कानून, राज्यवार, लागू नहीं किए गए हैं, और

(ख) उनको लागू करने के लिए सरकार क्या कार्यवाही कर रही है ?

श्रम मन्त्रालय में उप मन्त्री (श्री धर्म बोर) : (क) और (ख) अपेक्षित सूचना एकत्र की जा रही है और सभा की मेज पर रख दी जायगी ।

Child Labour

5055. SHRI ARJUN SETHI : Will the Minister of LABOUR be pleased to state :

(a) whether Government have introduced a scheme to organise rural workers as well as conduct a survey regarding the children who are being engaged in this field ;

(b) whether it is a fact that ILO (International Labour Organisation) has laid down some deadline to eradicate Child Labour ; and

(c) if so, what are the details of the steps Government have taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMA VIR) (a) A Scheme to organise rural workers has already been formulated by the Government and forwarded for implementation to the State Governments concerned. This Scheme does not envisage conduct of surveys regarding children engaged in this field. However, it is proposed to have a survey conducted on child labour outside the framework of the said Scheme.

(b) Certain guidelines are contained in ILO Convention No. 138 and Recommendation No. 146 in this regard.

(c) While it is not possible to eliminate child labour completely in the context of the socio-economic conditions prevailing in the country, it has been Government's consistent endeavour to ensure that children compelled to work by circumstances should not be exploited and should be able to work in better conditions of health and hygiene.

Setting up a Cement Plant at Dwarka in Jamnagar District of Gujarat

5056. SHRI R. P. GAEKWAD : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that a reputed cement company of Bombay is negotiating with a Saudi Arabian party to set up a cent per cent export oriented Cement Plant at Dwarka in Jamnagar district of Gujarat ;

(b) whether it is a fact that under the proposals the Saudi Arabian party is likely to extend foreign currency loan for Rs. 30 crores with a one million tonne annual capacity project ; and

(c) if so, whether Government have given clearance to the Project ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) (a) No, Sir. The Industry Department is not aware of any such 'negotiations'.

(b) and (c). Do not arise.

Proposal to set up an Aluminium Plant in Gujarat

5057. SHRI R. P. GAEKWAD : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government are aware that the Gujarat Industrial Investment Corporation has submitted a proposal for setting up an aluminium foil plant as a joint sector project in the State in collaboration with an internationally known private sector ;

(b) whether Government are also aware that the Rs. 49 crores project will have an annual capacity to produce 5,000 tonnes of aluminium foil and is expected to start production in two years ; and

(c) if so, whether Government have given necessary permission to set up such an aluminium foil project with the foreign technology and with foreign exchange component for the import of machinery ?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRIMATI RAMDULARI SINHA) (a) to (c). The Gujarat Industrial Investment Corporation Ltd.